

1	2	3	4	5
26.	Uttarakhand	1765	239	55
27.	Uttar Pradesh	20521	3690	515
28.	West Bengal	10356	924	349
29.	A and N Islands	114	19	4
30.	Chandigarh	14	0	2
31.	D and N Haveli	38	6	1
32.	Daman and Diu	22	3	1
33.	Delhi	41	8	0
34.	Lakshadweep	14	4	3
35.	Puducherry	77	39	4
ALL INDIA		146036	23458	4276

**Total eye-sight campaign**

†1310. SHRI ANIL MADHAV DAVE:  
SHRI BALAVANT *ALIAS* BAL APTE:  
SHRI SHREEGOPAL VYAS:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a proposal to declare eyes as national property is under consideration;
- (b) whether any eye transplantation scheme is being implemented in order that all the blinds have eye-sight;
- (c) if not, whether Government proposes to launch 'Total Eye-Sight Campaign'; and
- (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) There is no proposal to declare eyes as national property.

(b) to (d) Under the National Programme for Control of Blindness (NPCB), in the Eleventh Five Year Plan, a recurring grant-in-aid of Rs.1000 per case is given to Non-Governmental Organizations (NGOs) through the Districts Health Societies (NPCB) for management of other eye diseases including corneal transplantation.

Under the Information Education Communication (IEC) component of National Programme for Control of Blindness (NPCB), masses are being encouraged to donate eyes to meet the requirement of cornea for restoration of sight of the affected persons by corneal transplantation.

†Original notice of the question was received in Hindi.

The focus has been shifted from “Pledging of Eyes” to “Actual Collection of Eyes” by launching “Hospital Retrieval Programme” in major with various specialities, teaching hospitals attached to Medical Colleges and large multi-specialty hospitals in Government and Non-Government Sector, Army, Railways, ESI and Industrial Establishments of the Country.

#### **Causes of infant deaths**

1311. SHRI VIJAY JAWAHARLAL DARDA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the respiratory and gastro-intestinal disorders are two major causes of infant deaths;

(b) if so, whether our district and block level hospitals are having specialists in these fields and are equipped with the requisite infrastructure; and

(c) what is the extent of penetration of healthcare in semi-urban and rural areas, in addition to rural health coverage under the Gramen Swasthya Yojana?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As per the Report on Causes of death in India 2001-2003, by the Registrar General of India, Ministry of Home Affairs, the leading causes of infant deaths are as under :-

1. Perinatal conditions (46%);
2. Respiratory infections (22%);
3. Diarrhoeal diseases (10%);
4. Other infectious and parasitic diseases (8%);
5. Congenital anomalies (3.1%);

(b) and (c) Under the umbrella of the National Rural Health Mission (NRHM) (2005-2012) the Reproductive and Child Health Programme Phase II, aims to improve access for rural people, especially poor women and children to equitable, affordable, accountable and effective primary health care, with a special focus on 18 States which have weak public health indicators and weak infrastructure. This includes creation of new health facilities and up gradation of the existing ones, need based hiring of skilled manpower and provision of required equipments and drugs.

#### **Central assistance for eradication of malaria**

1312. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether malaria has taken a heavy toll of life this year in Mumbai, Maharashtra and other States this year;